

**Revival of women cadre by Lashkar-e-Taiba**

\*118. SHRI NATUJI HALAJI THAKOR :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the banned militant outfit 'Lashkar-e-Taiba' is reviving its women cadre and planning to use them in the valley;
- (b) if so, the details thereof; and
- (c) what action has been taken/proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) There have been some unconfirmed reports in this regard. However, there are no reports of successful infiltration or terrorist activity by LeT women cadre in Jammu & Kashmir.

- (b) Does not arise.
- (c) The security forces are keeping a strict vigil on the activities of the LeT.

**Damage to apparatuses of Jantar Mantar due to multi-storey buildings**

†\*119. SHRI KAPTAN SINGH SOLANKI :

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that many apparatuses of Jantar Mantar have become useless as the multi storeyed buildings have come up at Janpath near Jantar Mantar;
- (b) if so, the details thereof;
- (c) whether Government has laid down any policy regarding construction works near archaeological sites; and
- (d) if so, the details thereof?

THE MINISTER OF CULTURE (KUMARI SELJA) : (a) to (d) The apparatuses of Jantar Mantar are largely operational despite some adverse impact caused by multi-storeyed buildings in the vicinity.

As per Government policy, and in accordance with the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 (AMASR Act), no new

† Original notice of the question was received in Hindi.

construction is permissible in the prohibited areas around the centrally protected monuments, and the permissible construction/reconstruction activity in the regulated areas is subject to the provisions of the notified heritage bye-laws.

**Houses to slum dwellers in urban areas**

\*120. SHRI RAMA CHANDRA KHUNTIA :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has fixed any target for providing houses to slum dwellers in urban areas; and

(b) if so, the total funds allotted to different cities in different States for the purpose and total houses constructed till date?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) No physical targets were fixed for construction of houses under the Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) Scheme, launched on 3rd December 2005. However, on the basis of average costs and total financial outlay, it was estimated that 1.5 million houses with basic amenities could be targeted. The exact number of houses proposed to be constructed for slum dwellers/urban poor would depend upon the concerned State's capacity & resources to construct all the houses sanctioned for the Mission-period.

Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. The Phase-I of Rajiv Awas Yojana is for a period of two years from the date of approval of the scheme with an outlay of Rs. 5000 crores while Phase-II will cover the remaining period of the Twelfth Five Year Plan. The scheme is expected to cover about 250 cities, across the entire country by the end of Twelfth Plan (2017). The schemes of Affordable Housing in partnership and I.S.H.U.P. have been dovetailed with RAY. No targets have been fixed for construction of dwelling units under Rajiv Awas Yojana (RAY).

(b) 1524 projects with a total project cost of Rs. 40217.02 crores and Central Share of Rs. 21836.16 crores have been approved for construction/upgradation of total 1572780 dwelling units DUs in 951 Mission Cities/towns all over the country under JNNURM. Of the sanctioned dwelling units, 572250 DUs have been completed, 380117 DUs are in progress. The total funds allotted to States and the progress made so far is given in Statement-I and Statement-II.